

DIVISION BENCH  
COURT - I

**O-206**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/345(KB)2022  
IA(I.B.C)/1035(KB)2024, IA(I.B.C)/1261(KB)2024,  
IA(I.B.C)/1249(KB)2024, IA(I.B.C)/1106(KB)2024,  
IA(I.B.C)/1359(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>THE CANARA BANK LIMITED VS RIVERBANK DEVELOPERS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Ms. Shreya Choudhary, Adv. : For Applicant in IA 1249/2024, IA 1035/2024

Ms. Pooja Sah, Adv. : For RP

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **8/08/2024**.

**Satyajit Roy  
(Court Officer)**